

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:3083
ANSWERED ON:19.08.2011
PHONE AND INTERNET CONNECTION FOR GOVERNMENT OFFICERS
Patil Shri C. R.

Will the Minister of FINANCE be pleased to state:

- (a) whether Government officers are reimbursed for expenses incurred on mobiles, landline phones and internet connection installed at their residences:
- (b) if so, the details thereof and their entitlement, grade-wise
- (c) whether the Union Government proposes to explore the possibility of opting for cheapest possible service available: and
- (d) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

(a) Yes Sir.

(b) The facility of reimbursement of telephone, mobile & internet at the residence of the officers are available to a certain category of officers. For the purpose of reimbursement, charges on residential telephones provided to the officers as also on the mobile phones to the entitled officers to the Government of India and broadband facility at home has been converged into a single package and the maximum amount reimbursable has been fixed as detailed below:-

Rank/Designation	Ceiling Amount (in Rs.)
Secretary to the Government of India and equivalent rank	2800
Additional Secretary to the Government of India and equivalent rank	2500
Joint Secretary to the Govt. of India and equivalent rank	2000
Director and Deputy Secretary to the Government of India and equivalent rank	1500
Below the rank of Deputy Secretary to the Government of India (restricted to 25% of Group 'A' Officers below the rank of Deputy Secretary)	800

(c) & (d) Orders already exist wherein the officers are at liberty to choose the service provider and avail of any options for payment within the maximum ceiling. Further, the reimbursement is allowed to the entitled officer upto the prescribed ceiling and the excess amount over and above the prescribed ceiling is to be borne by the officers concerned.